

1	2	3	4	5	6
				Sarvashri	Shri Mahipal Singh (SC) placed immediately above Shri Fatch Singh (SC) did not join. No ST candidate available for promotion.
3	1980	3	7. General 8. Sch. Caste 9. General 10. General 11. General 12. General 13. General 14. Sch. Caste 15. General 16. General 17. Sch. Tribe 18. General	AD Nigpal SL Nandkani RP Bansal Ishwar Din (SC) Sukhpal Singh (SC) RM Saxena KC Amarpuri MR Balakrishnan VD Chhabra AD Kapoor Suresh Kumar	Other recommended by the UPSC were not available for promotion.
	1981	1			
	1982	1			
	1983	7			

(All promoted on 15-1-86).

Relief loan to November, 1984 riot victims

1939. SHRI SAMAR MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) the names an'd addresses of all the November 1984 riot victims of Delhi whose shops/business establishments/vehicles were destroyed/damaged which were not insured;

(b) the amount of losses suffered by them and verified by Sector Officer in each case as per prescribed forms submitted to Banks for sanction of relief loans;

(c) the amount of loan sanctioned and disbursed to each riot victims and the date of disbursement; and

(d) the amount of loan repaid as on 31st December, 1986 by each riot victim?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) Reserve Bank of India (RBI) has reported that present data reporting system from banks does not generate such detailed information in the manner asked for. However, as per the latest information avail-

able with KBI 6805 cases in Delhi were sanctioned loans to the extent of Rs. 34. 33 crores till 30th September, 1986 and out of these sanctioned cases, 5959 cases were disbursed loans to the extent of Rs. 29. 53 crores till the aforesaid date.

Concept of poverty line

1940. SHRI KAILASH PATI MISHRA: Will the PRIME MINISTER be pleased to state-

(a) what is the latest definition of Poverty Line and

(b) the considerations or factors on which this definition is based?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHAM): (a) and (b) The concept of poverty line used by the Planning Commission is based on the recommendations of Task Force on Minimum Needs and Effective Consumption Demand which submitted its report in 1979. According to this report, the poverty line is defined as the per capita monthly expenditure of Rs. 49. 09 in rural areas and Rs. 56. 64